

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 61 OF 2016 &
I.A. NO. 153 OF 2016**

Dated: 26th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Odisha Power Transmission Corporation Ltd. Appellant (s)
Versus
M/s. Jindal Stainless Ltd. & Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. R.K. Jain
Mr. Ramesh Kr. Sharma for R-1

Mr. Rutwik Panda and
Ms. Anshu Malik for R-2

ORDER

Admit. Reply has been filed by Respondent No.1. Four weeks time is granted to other Respondents to file reply after serving copy on the other side. Thereafter, rejoinder, may be filed on or before 07.07.2016 after serving copy on the other side.

List the matter on **28.07.2016.**

**(I.J. Kapoor)
Technical Member
mk/jp**

**(Justice Ranjana P. Desai)
Chairperson**